

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
IA No. 98/JPR/2020
IA No. 239/JPR/2020
IA No. 270/JPR/2020
CP No. 231/241-242/JPR/2019
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 23.01.2023.



(Prabhu Dayal Sewda)
Court Officer

December 07, 2022